

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 182/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: Industrial X-Ray & Allied Radigraphers (I) Pvt.Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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|---------------|-------------|--------------------|------------------|
| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u> |
|---------------|-------------|--------------------|------------------|

ORDER

CP NO. 182/I&BP/NCLT/MB/MAH/2017

The Corporate Debtor was present. None present from the Petitioner side.

Since this matter is coming for the first time, the Registry is hereby directed to send notice to the Petitioner intimating next date of hearing.

List this matter on 18.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)